

B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	1361 Sqft Sarai Maner, Patna	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses/Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	02 Kattha(Undivided Paternal) Rupaspur, Patna.	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues :-

(Note: Please give separate details for each item)

Sr. No.	Description	Name & Address of Bank/ Financial Institution(s) / Department (s)	Amount outstanding as on 09.02.2026
(a)	(i) Loans from Banks	SBI, BVM Branch, Patna.	11,00,000/-
	(ii) Loans from financial instititons	N.A.	Nil
	(iii) Government Dues:	NIL	NIL
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	NIL	NIL

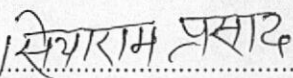
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	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if an	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No:-CGVPP4632G	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA-1183
Gender :- Male
Date of Birth :- 04.08.1974
Class/Group :- C
Cadre :- Fourth Grade
Home District :- Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 

Name of Employee : **SIYARAM PRASAD**

Designation : **Office Attendant**

Department : Bihar Legislative Assembly Secretariat

Place : Patna.

Date : 09.02.2026

Note : Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed formate.